Bill No. 3 of 2023

THE INSTITUTE OF TEACHING AND RESEARCH IN AYURVEDA (AMENDMENT) BILL, 2023

By

SHRI M.K. RAGHAVAN, M.P.

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BILL

to amend the Institute of Teaching and Research in Ayurveda Act, 2020.

BE it enacted by Parliament in the Seventy-fourth Year of the Republic of India as follows:—

1. (*I*) This Act may be called the Institute of Teaching and Research in Ayurveda (Amendment) Act, 2023.

Short title and commencement.

(2) It shall come into force on such date as the Central Government may, by notification in the Official Gazette, appoint.

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Amendment of the long title.

2. In the Institute of Teaching and Research in Ayurveda Act, 2020 (hereinafter referred to as the principal Act), in the long title, for the words, "The Institute of Teaching and Research in Ayurveda" the words, "The Institutes of Teaching and Research in Ayurveda" shall be substituted.

16 of 2020

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Amendment of section 1.

3. In section 1 of the principal Act, in sub-section (1) for the words, "The Institute of Teaching and Research" the words, "The Institutes of Teaching and Research in Ayurveda" shall be substituted.

Amendment of section 3.

4. In section 3 of the principal Act in clause (h), after the words and number "under section 4", the words and number "under section 4 including the Institute of Ayurveda Kozhikode established under section 4A" shall be substituted.

Insertion of new section 4A.

5. After section 4 of the principal Act, the following section shall be inserted, namely:—

Establishment of Institute of Ayurveda at Kozhikode in the State of Kerala.

"4A (1) There shall be established an Institute of Ayurveda at Kozhikode in the State of Kerala which shall be a body corporate, to be known as the Institute of Ayurveda, Kozhikode.

(2) The provisions of this Act shall apply *mutatis mutandis* to the Institute of Ayurveda, Kozhikode established under sub-section (1).".

STATEMENT OF OBJECTS AND REASONS

Kerala is bestowed with a great natural resources. Its divine location is sandwiched between the Sahyadris on the one side and the majestic Arabian sea on the other side. This unique geographical location has led it to have some unique flora and fauna. Large number of medicinal plants and herbs are found here. Kerala has been the cradle of Ayurvedic medicine since ancient times. Ayurveda is not a science in Kerala, but has been blended with the lives of common people in a great way. People from across the globe comes to Kerala for its unique Ayurvedic experience. There are large number of private sector interventions in Ayurveda in Kerala. Hence there is a great need for a Central Government institution of Ayurveda in Kerala. Kozhikode is the ideal location for such an institute. Due to its geographic location, Kozhikode will be accessible easily to neighbouring States as well.

Hence this Bill.

New Delhi; *November* 21, 2022.

M.K. RAGHAVAN

FINANCIAL MEMORANDUM

Clause 5 of the Bill *vide* proposed section 4A provides for establishment of Institute of Ayurveda, Kozhikode in the State of Kerala. The Bill, therefore, if enacted would involve expenditure from the Consolidated Fund of India. It is estimated that a recurring expenditure of about rupees one hundred crore per annum would be involved from the Consolidated Fund of India.

A non-recurring expenditure of rupees hundred crore is also likely to be involved.

ANNEXURE

Extracts from the Institute of Teaching and Research in Ayurveda Act, 2022

[Act No. 16 of 2020]

1. (1) This Act may be called the Institute of Teaching and Research in Ayurveda Act, 2020.

Short title and commencement.

(2) It shall come into force on such date as the Central Government may, by notification in the Official Gazette, appoint and different dates may be appointed for different provisions of this Act.

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3. In this Act, unless the context otherwise requires,—

Definitions.

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(h) "Institute" means the Institute of Teaching and Research in Ayurveda established by conglomerating Anteceding Institutions and incorporated under section 4;

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4. (1) The Anteceding Institutions, namely, the Institute of Post Graduate Teaching and Research in Ayurveda, Jamnagar, Shree Gulabkunverba Ayurved Mahavidyalaya, Jamnagar and the Indian Institute of Ayurvedic Pharmaceutical Sciences, Jamnagar are hereby conglomerated and established as a body corporate under this Act and on such incorporation be called the Institute of Teaching and Research in Ayurveda.

Establishment and incorporation of Anteceding Institutions as Institute of Teaching and Research in Ayurveda.

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LOK SABHA

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to amend the Institute of Teaching and Research in Ayurveda Act, 2020.